

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2004
ANSWERED ON 11/03/2025**

PUCCA AWAS UNDER PMAY-G

**2004. SHRI DHARAMBIR SINGH:
SHRI TAPIR GAO:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total cost incurred by the Government for the construction of 8,21,190 PuccaAwas under the Pradhan MantriAwasYojanaGramin (PMAY-G);**
- (b) whether there is any future plans or extensions of the PMAY-G scheme to ensure housing for all in rural areas of the country;**
- (c) if so, the details thereof; and**
- (d) the number of houses constructed under the PMAY-G scheme in the BhiwaniMahendergarhLokSabha constituency and the total expenditure incurred in this region?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): Under Pradhan MantriAwasYojanaGramin (PMAY-G), the unit assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in North Eastern States, Hilly States (including UTs of J&K and Ladakh) is provided. The funding pattern between Centre and the State for the NER States and Himalayan States [Uttarakhand, Himachal Pradesh and Jammu and Kashmir (UT)] is 90:10 whereas for the rest of the States is 60:40 and for Union Territories without legislature, 100% funding are borne by the Centre. The Ministry has released central share of Rs 2,48,694.53crore to the states/UTs since inception of the scheme i.e. 01.04.2016.

In addition to the unit assistance, the beneficiaries are facilitated with 90/95 man days of unskilled labour wages through mandatory convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). Support of Rs. 12,000

for construction of toilet is also provided through Swacch Bharat Mission - Gramin (SBM-G), MGNREGS or any other dedicated source of funding.

(b) & (c): The Union Cabinet has approved the proposal for “Implementation of the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during FY 2024-25 to 2028-29” for construction of additional 2 crore rural houses with an outlay of 3.06 lakh crores.

(d): The progress of the scheme in Bhiwani-Mahendergarh Lok Sabha constituency Haryana is as under:

[unit in no]

| District | Target given by the State | Sanctioned Houses | Completed Houses |
|--------------|---------------------------|-------------------|------------------|
| Bhiwani | 1487 | 1272 | 823 |
| Charki Dadri | 284 | 284 | 283 |
| Mahendergarh | 2314 | 1551 | 585 |

*Bhiwani-Mahendergarh Lok Sabha constituency covers Bhiwani, Charki Dadri and Mahendergarh districts of Haryana.

The Central Assistance under PMAY-G is released directly to the State/UT considering the State/UT as a unit. Further release of these funds to beneficiaries in various districts is done by the respective State/UT Governments. Since inception of the scheme i.e. 2016-17 till 07.03.2025, Central share of Rs 347.25 cr has been released to the State of Haryana and State has reported to utilize Rs 422.66 cr which includes state share also.
